

CBI vs. K.M. Sathianathan & Ors.
CC No.41/2019

08.09.2020

Present: Sh.Lalit Mohan, Ld. PP for CBI.

Sh.Anuj Kapoor, ld. counsel for A1.

Sh.Chaitanya Puri, ld. LAC for A2 and A3.

Sh.M.C. Kashyap, ld. counsel for A6 with A6.

Sh.Praveen Aggarwal, ld. remand advocate from DLSA.

Ld. PO is busy in online training programme of MCPC.

Matter has been taken up through video conference.

Put up this matter on 07.10.2020 for the purpose already fixed/P.E.

Reader in the court of
Sh. Shailender Malik
Special Judge (PC Act), CBI
Rouse Avenue Courts, New Delhi
08.09.2020

CBI vs. M/s Premiere Vinyl & Ors.
CC No.277/2019

05.09.2020

Present: Sh.Lalit Mohan, Ld. PP for CBI.

Sh.Purushottam Singhal, ld. counsel for A3 & A9.

Sh.Shital Ramteke, ld. counsel for A5 with A5.

Sh.Abhay Pandey, ld. counsel for A7.

None for other accused persons.

Ld. PO is busy in online training programme of MCPC.

Matter has been taken up through video conference.

Proceedings have already been stayed in the present matter by Hon'ble High Court of Delhi.

Put up for further proceedings on 05.10.2020.

Reader in the court of
Sh. Shailender Malik
Special Judge (PC Act), CBI
Rouse Avenue Courts, New Delhi
05.09.2020

CBI v. M. Raghupathy & ors.
CC No. 313/2019

07.09.2020

Present: Sh. Lalit Mohan, learned PP for CBI.

Sh. Praveen Aggarwal, learned remand Advocate from
DLSA.

Ms. Sangeeta Singh, learned counsel for accused no. 1.

Sh. Ravindra Singh, learned counsel for accused no. 2 with
accused no. 2.

Ld. PO is busy in online training programme of MCPC.

This matter has been taken up today through video
conference.

Put up this matter on 06.10.2020 for the purpose already
fixed/PE.

Reader in the court of
Sh. Shailender Malik
Special Judge (PC Act) CBI
Rouse Avenue Courts, New Delhi
07.09.2020